

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 432/2017

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYAppellant(s)

VERSUS

VIKAS @ VIKAS AGARWAL

Respondent(s)

Date : 08-11-2017 This appeal was called on for hearing today.

For Appellant(s) Ms. Sakshi Kakkar,Adv.
Mr. Samir Ali Khan, AOR

For Respondent(s) Mr. Kushagra Pandey,Adv.
Mr. Talha Abdul Rahman, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder to the concerned Court for original records.
List again on 5.1.2018.

SANJAY PARIHAR
Registrar

MG